

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2015

DATE OF HEARING 25.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
3.	1300440/03	Opp. No. AMD-225478	Bal Pharma Ltd., Banglore	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing On TM-5
4.	517322/07	Opp. No. AMD-50910	M/s. Kisan Toka Company, Punjab / M/s. Amarjit & Associates, New Delhi V/S M/s. Patel Fieldmarshal Industries, Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	714609/05	Opp. No. AMD-156915	M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 30.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	622881/03	Opp. No. AMD-185051	M/s. Modern Chemicals (India), Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Durga Soap Factory, Bharuch / M/s. Y. J.	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

			Trivedi & Co., Ahmedabad			
2.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
